

Name of the Corporate Debtor: NAVAYUGA INFOTECH PRIVATE LIMITED; Date of Commencement of CIRP: 12-10-2022; List of Creditors as on: 26-03-2024; Name of IP: ; Process Number: 1; Last 5 digitof registration number:

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00		0	0	NA
2	Unsecured financial creditors belonging to any class of creditors					0.00		0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					0.00		0	0	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	5	2727468139	2	369659285	18.42	0	0	0	Annexure 4
5	Operational creditors (Workmen)					0.00		0	0	NA
6	Operational creditors (Employees)	1	4683941	1	1210050	0.06	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	2	3340924	1	50000	0.00	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	11	1776954920	11	1635408900	81.51	0	0	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	2	14202720	1	283	0.00	0	0	0	Annexure 9
Total		21	4526650644	16	2006328518	100.00	0	2520322126	0	